

>

Title : The Minister of Food Processing Industries laid a statement regarding status of implementation of the recommendations contained in the 45th Report of the Standing Committee on Agriculture on Action Taken by the Government on the 40th Report of the Committee on Demands for Grants (2008-09), pertaining to the Ministry of Food Processing Industries.

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): Madam, I beg to lay the statement on the status of implementation of recommendations contained in the 45th Report of the Standing Committee on Agriculture (14th Lok Sabha) in pursuance of the direction of hon. Speaker, Lok Sabha.

The 45th Report of the Standing Committee on Agriculture (14th Lok Sabha) was presented to the Lok Sabha on 18.12.2008. The Report relates to examination of Demands for Grants of the Ministry of Food Processing Industries for the year 2008-2009.

Action Taken Notes on the recommendations/observations contained in the Report of the Committee has been sent to the Standing Committee on Agriculture on 28.7.2009. The Action Taken Notes in the prescribed format is enclosed as annexure.

There are 10 recommendations/observations made by the Committee in the said Report where action is called for on the part of the Government. These recommendations pertain to promotion of food processing industries by way of full utilization and enhanced Budget allocation, proper formulation of the new schemes regarding economic viability of Food Parks, development of infrastructure for food processing industries, modernization of abattoirs and food/nutrition clinic.

Present status of implementation of various recommendations made by the Committee and reported to the Committee is indicated in the Annexure to my statement and the same is laid on the Table of the House. I would not like to take the valuable time of the House to read out all the contents given in the Annexure. I would request that this may be considered as having been read.
